

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री गिरीश अग्रवाल, लेखा सदस्य के समक्ष
BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.: **846/CHNY/2018**

निर्धारण वर्ष /Assessment Year: 2002-03

**M/s. Caplin Point Laboratories
Ltd.,**
INARBAVI, No.3,
Lakshmanan Street, T.Nagar,
Chennai – 600 017.

The DCIT,
v. Corporate Circle-1(3),
Chennai – 34.

PAN: AABCC 2667F

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri R. Vijaraghavan, Advocate

प्रत्यर्थी की ओर से/Respondent by

: Shri G. Johnson, Addl.CIT

सुनवाई की तारीख/Date of Hearing

: 03.03.2022

घोषणा की तारीख/Date of Pronouncement

: 03.03.2022

आदेश /O R D E R

PER MAHAVIR SINGH, VP:

This appeal by assessee is arising out of order by learned Commissioner of Income Tax (Appeals)-1, Chennai in ITA No.2/CIT(A)-1/2005-06, dated 29.12.2017. The assessment was framed by the ACIT, Company Circle 1(3), Chennai for assessment

year 2002-03 u/s.143(3)(ii) of the Income Tax Act, 1961 (hereinafter 'the Act'), vide order dated 16.03.2005.

2. At the outset, the Id.counsel for the assessee stated that he has filed petition for withdrawal of this appeal without conceding on merits of appeal. When this was pointed out to Id. Senior DR, he has not raised any objection for withdrawal of appeal. Hence, we dismiss the appeal as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 3rd March, 2022 at Chennai.

Sd/-

(गिरीश अग्रवाल)

(GIRISH AGRAWAL)

लेखा सदस्य /ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह)

(MAHAVIR SINGH)

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,

दिनांक/Dated, the 3rd March, 2022

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- | | | |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF. |